

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM No.05
IA (IBC)/76/60(5)/GB/2022
in C.P. (IB) No.19/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE
NATIONAL COMPANY LAW TRIBUNAL, GUWAHATI BENCH ON
17.11.2022**

In the matter of:

Amiyo Ishlary
Versus
Purshottam Gaggar, RP & Two others

Section: Under Section 60(5) of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DR. ASHOK SARAF	Sr. Advocate	Applicant/RP	Present in Video
2.	MR. P. GAGGAR	RP	in person	Conference
3.	NONE	Respondents		

ORDER

Date of Order: 17.11.2022

The matter is taken up for hearing through Video Conferencing. This Application under Section 60(5) of the IBC, 2016 is filed by the Land Owner /Applicant, Mr. Amiyo Ishlary against the RP and two others viz. Punjab National Bank /CoC Member and one Mr. Mukut Chandra Deka praying for rejection of the Resolution Plan approved by the Committee of Creditors.

2. Heard the learned Sr. Counsel appearing on behalf of the Petitioner and the RP appearing in person. The learned Sr. Counsel for the Petitioner has submitted that a copy of the Application has been sent to all the Respondents. The RP also confirms that he has received the copy of the Application and he needs seven days' time to file reply. As requested, seven days' time is given to the RP to file his reply with a copy to the Petitioner. The Applicant may file rejoinder, if any, within one week of receipt of the reply with a copy to the Respondents. No one appears from the side of the other Respondents. The Petitioner is directed to send once again a hard copy

of the petition to all other Respondents within seven days and the Respondents are given another seven days' time to file reply with a copy to the Petitioner. Since it is a matter of IBC it needs to be heard in the second week of Dec'22.

3. **List the mater on 08.12.2022.**

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/D-17.11.2022/

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority